

[Print](#)**Defective Case Register from 2025-01-10 to 2025-01-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/951/2025	RAKESH KUMAR DAS	2025-01-10	As per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned the petition .Then S.R will be made.
2	D-WP(C)/1271/2025	GANESH PRASAD SAMAL	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs not correctly furnished in the declaration part of the affidavit
3	D-CRLA/993/2025	PVS NANAJI ACHARY	2025-01-10	Being aggrieved and Prayer may stick to one date only
4	D-CRLMP/862/2025	RAKESH KUMAR ROUTRAY	2025-01-10	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
5	D-BLAPL/743/2025	BIPLAB KUMAR DASH	2025-01-10	1.In synopsis,cause title and prayer mentioned as 2(b)cc case no.88/2023 but in rejection order mentioned as 2(a) c c case no.88/2023
6	D-CRLREV/898/2025	P.C.KAR	2025-01-10	Anxs. are incorrectly described in Index
7	D-RSA/1203/2025	DEBAKANTA MOHANTY	2025-01-10	1.Court Fee Rs.2835/- Payable Not Paid.
8	D-CMP/1126/2025	KALPATARU MISHRA	2025-01-10	8-CAUSE TITLE NOT IN ORDER. Status of parties in trial court not furnished, (ii)Pg.38 not filed and neat page no.98 be filed.
9	D-CRLMP/39459/2024	PRATAP CHANDRA MISHRA	2025-01-10	PAGE NO. 34 NOT LEGIBLE
10	D-CRLMC/828/2025	SURYA NARAYAN MISHRA	2025-01-10	.Subject Code Not Furnished .
11	D-CONTC/387/2025	ADV.	2025-01-10	1.Period of Delay 156 days
12	D-CRLMC/927/2025	BIJAYA KUMAR BEHERA 1	2025-01-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
13	D-WP(C)/1243/2025	PRAMOD KUMAR JENA	2025-01-10	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
14	D-BLAPL/971/2025	SARBESWAR SAHOO	2025-01-10	Adv.Cleark W.F.Fee Rs.10 and H.C.B.A.W.F.Fee Rs.50 not filed in V.Nama.
15	D-CRLMC/362/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-01-10	1. GR case number not furnished in synopsis,cause title,para no.1 and prayer of the petition. 2. Certified copy of annex-1 not filed.
16	D-CRLMP/510/2025	NIRANJAN LENKA	2025-01-10	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
17	D-ABLAPL/991/2025	PRASANT KUMAR BARIK	2025-01-10	Case no. 275/22 mentioned in prayer not mentioned in cause title.

18	D-BLAPL/787/2025	SONITA BISWAL	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Serial No.1 of the affidavit not tally with cause title and rejection order.Put up for further S.R.
19	D-BLAPL/946/2025	AKSHAYA KUMAR SAHOO	2025-01-10	Age of the petitioner not tally with rejection order and case title.
20	D-CRLMC/1064/2025	NILAKANTHA JUJHARSINGH	2025-01-10	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
21	D-MACA/1103/2025	SUBRAT SATPATHY	2025-01-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 358 days delay. 2. Court Fee Of Rs. 3980/- is payable Rs. 10/- paid. Deficit court fee of Rs. 3970/- not paid.
22	D-CRLMC/348/2025	RAJENDRA NARAYAN ROUT	2025-01-10	1. Copy of charge sheet to be filed.
23	D-ABLAPL/928/2025	DEBIDUTTA MOHAPATRA	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of mother guardian on behalf of being a minor petitioner nos.1 and 2 not furnished in the cause title.2.Authorization to swear affidavit on behalf of being a minor petitioner no.1 not furnished.
24	D-ABLAPL/1066/2025	BHARAT JALLI	2025-01-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
25	D-WP(C)/1211/2025	RANJIT SAMAL	2025-01-10	Annexure-1 .2 and 3 in book marks index and index of writ petition not correctly page marked.
26	D-BLAPL/1034/2025	RABINDRA NATH PANDA	2025-01-10	1. Page nos.10 and 12 not marked on the file.
27	D-WP(C)/1140/2025	SATYAJIT SAMAL	2025-01-10	1.Date charts is not alphabetically paginated.2.subject code not mentioned.3.The age of the petitioner not furnished.4.Opp.party No.1 is not properly described.5.Annexures are not exhibited
28	D-BLAPL/980/2025	DHARMENDRA SETHY	2025-01-10	Year of the P.S case mentioned in the synopsis not tally to F.I.R.
29	D-ABLAPL/1071/2025	ALOK KUMAR PANDA	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.13 to 15 not partially legible.2.As per V.nama S/O. title of petitioner NO.2 not tally in cause title.
30	D-ABLAPL/999/2025	SUKANTA KUMAR NAYAK	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 and 9 not partially legible.
31	D-CRLMP/587/2025	AJAYA NAYAK	2025-01-10	3-AUTHENTICATION FEE IS DEFICIENT. 1.Op.no 1 not properly addressed. A.fee of Rs2.65/- to be paid . 2..Name Of The Filing

				Advocate Not In Capital Letters In The Petition
32	D-ABLAPL/1047/2025	ARIJEET MISHRA	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 not partially legible.
33	D-MACA/1196/2025	RIMJHIMBALA PATI	2025-01-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
34	D-MATA/1355/2025	SATYABRATA MOHANTY	2025-01-10	1. Period of Delay 02 days 2.IA not addressed. 3.Good ground certificate not given.
35	D-WP(C)/1159/2025	LALIT SAHU	2025-01-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-BLAPL/1017/2025	SOUMIK SPANDAN TRIPATHY	2025-01-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Sl. no. 14 not found in annex.2 and Age not reflect in V.nama. 2. Index not filed in I.A.
37	D-CRLMP/676/2025	SANGRAM KESHARI MISHRA	2025-01-10	Op. no 1 not properly addressed .
38	D-CRLMP/480/2025	MANAS KUMAR CHAND	2025-01-10	1. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
39	D-CONTC/160/2025	J.K.MISHRA (2)	2025-01-10	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
40	D-CRLA/1030/2025	PVS NANAJI ACHARY	2025-01-10	16-PETITION/APPEAL NOT IN TIME Period of Delay 107 days 2. Being aggrieved and prayer may stick to one prayer
41	D-RPFAM/1157/2025	SISIR KUMAR PATNAIK	2025-01-10	1. Period of Delay 22 days delay. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 15.40 not paid 3. A.C.W.F. of Rs. 10/- not paid. 4. Index and annexures are not correctly page marked.
42	D-BLAPL/1037/2025	PRIYA RANJAN SINGH	2025-01-10	1. As per rejection order,nomenclature of the case does not tally with petition.
43	D-WP(C)/1163/2025	DAYANIDHI MISHRA	2025-01-10	30-OTHER DEFECT (IF ANY) 1.Legible copy of page-19 20 and 21 to be filed. 2.I.A.is not correctly page marked. 3.The name of all the counsel in capital letters and mobile numbers in vakaltnama not furnished.
44	D-CRLMP/663/2025	HEMANTA KUMAR ROUT	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The

				Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
45	D-WP(C)/1176/2025	SOMNATH PATNAIK	2025-01-10	Name of the Advocate for petitioner in capital letter and mobile number not given in V. Nama.
46	D-RSA/1253/2025	AJODHYA RANJAN DASH,A.G.A	2025-01-10	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/- not paid. Decree Rs.5/- not Paid. (b) Appellate Court Judgement Rs.2/- not Paid. Decree Rs.5/- not Paid. 2.Pages no-12 to 17 .30 to 33 and 38 to 40 are not legible.
47	D-BLAPL/1060/2025	RAJIB LOCHAN PATTNAIK	2025-01-10	Name of informant should not be mentioned as per standing order.Put up for further SR.
48	D-WP(C)/1137/2025	BRUNDABAN ROUT	2025-01-10	I.A. is not page marked.
49	D-WP(C)/53296/2024	PRAFULLA KUMAR BISWAL	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-BLAPL/963/2025	PABITRA KUMAR NAYAK	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 64 not partial not neat.
51	D-ABLAPL/961/2025	ABHINANDAN PRADHAN	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. G.R case number not mentioned in the cause title and petition copy.Page 10 not neat.
52	D-WP(C)/1207/2025	RANJIT SAMAL	2025-01-10	Date of annex.2 mentioned in the index not tally to annex.2 as annexed.
53	D-WP(C)/1192/2025	AJAYA KUMAR NANDA	2025-01-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-WP(C)/1210/2025	DHANANJAYA MUND	2025-01-10	Page no-87 repeated twice.
55	D-WP(C)/1239/2025	ALOK KUMAR MOHAPATRA	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
56	D-WP(C)/1231/2025	NIROD KUMAR SAHU	2025-01-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs of writ petition not correctly numbered.2.Authorization with regard to swear the affidavit on behalf of another petitioner not furnished.3.The name of the petitioners in index_synopsis_date charts_affidavit of writ petition and vakaltnama not correctly furnished.
57	D-BLAPL/1000/2025	TRILOCHAN NANDA	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 30 and 33 not neat. C.T case no. not mentioned in cause title.
58	D-CRLMP/677/2025	SUJIT KUMAR SAHU	2025-01-10	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition

59	D-CONTC/495/2025	ADV.	2025-01-10	Age of petitioner differs from the age of deponent.
60	D-WA/53038/2024	NAGENDRA KUMAR MOHANTY	2025-01-10	1.Period of Delay 32 days delay.
61	D-WP(C)/1217/2025	RANJIT SAMAL	2025-01-10	Date of order mentioned under annexure-2 not tally with the Book mark index and index of the writ petition
62	D-CRLMP/30/2025	SATYA NARAYAN MISHRA 4	2025-01-10	.Subject Code incorrectly Mentioned
63	D-CRLMC/1062/2025	PRAMOD KUMAR ROUT	2025-01-10	1.Age of the deponent in declaration of the affidavit does not tally with the Cause title.
64	D-WA/554/2025	SUBASH CHANDRA ACHARYA	2025-01-10	1. Period of Delay 02 days delay
65	D-BLAPL/1015/2025	SANJIB KUMAR BHANJADEO	2025-01-10	Date and Year of the P.S. in rejection order, not tally with synopsis and cause title.
66	D-CRLMC/914/2025	SWARAJ PATEL	2025-01-10	1-COURT FEE IS DEFICIENT. 1. Court fee Rs.6/- to be paid. 2. Page nos.1 to 10 not notarized.
67	D-CRLMC/986/2025	RASHMI RANJAN MISHRA	2025-01-10	.Subject Code incorrectly Mentioned
68	D-WP(C)/1206/2025	RANJIT SAMAL	2025-01-10	30-OTHER DEFECT (IF ANY) Order No.mentioned in Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition
69	D-CRLMP/228/2025	GANESH PRASAD SAMAL	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NOT PROPERLY ADDRESS TO THE HONBLE COURT 2. PAGE NOS. 18 AND 19 NOT NEAT AND LEGIBLE
70	D-CRLMC/809/2025	BHABANI SHANKAR DASPARIDA	2025-01-10	3-AUTHENTICATION FEE IS DEFICIENT. 1.Authentication fee Rs.1.10/- to be paid.
71	D-CRLREV/872/2025	SANJIB KUMAR BHANJADEO	2025-01-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Vakalatnama Executed by minor. 2. Cause Title -Petitioner is minor.
72	D-BLAPL/962/2025	AKSHAYA KUMAR SAHOO	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 not neat.
73	D-WP(C)/1277/2025	SUBRAT KUMAR KAR	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure 6 not Legible.(Page No 36)
74	D-FAO/1200/2025	PRASANTA KUMAR MAHALI	2025-01-10	1. Period of Delay 52 days delay.

75	D-ABLAPL/1053/2025	KARUNAKAR GAYA	2025-01-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. signature of petitioner not correct in Vnama.
76	D-CRLMP/598/2025	KSHIROD KUMAR ROUT	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NEAT COPY OF PAGE NO 11 AND 12 TO BE FILED
77	D-BLAPL/1070/2025	JUGALA KISHORE PANDA	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per rejection order, relation ship of the petitioner not tally in cause title. 2. paragraphs of petition not correct in declaration of affidavit.
78	D-WP(C)/1245/2025	ANUPAM RATH	2025-01-10	30-OTHER DEFECT (IF ANY) Opp.party No.4 is not represented through.
79	D-ABLAPL/1021/2025	SURYAKANTA DWIBEDI	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of the deponent on affidavit does not tally with solemnly affirmation para.2.paragraph no. not correctly furnished in the petition.
80	D-CONTC/308/2025	ADV.	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-BLAPL/1010/2025	AMIT KUMAR NATH	2025-01-10	Name of informant should not be mentioned as per standing order. Put up for further SR.
82	D-BLAPL/1032/2025	RABINDRA NATH PANDA	2025-01-10	1. As per record,Annexure-2 not properly page marked in Index.
83	D-WP(C)/1205/2025	RANJIT SAMAL	2025-01-10	Date of annex.2 mentioned in the index not tally to annex.2 as annexed.
84	D-CMP/1218/2025	NITYANANDA BEHURIA	2025-01-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
85	D-ABLAPL/1061/2025	BISWARANJAN DALAI	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 7 8 and 10 vide annex-1 not neat and legible.
86	D-CONTC/162/2025	J.K.MISHRA (2)	2025-01-10	PAGE NO. 7 NOT AVAILABLE.2.COPY OF IMPUGNED ORDER NOT FILED.PUT UP FOR S.R AFTER FILING
87	D-CRLMC/954/2025	RAJENDRA KUMAR PRADHAN	2025-01-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.NBW(A) order dtd.01.03.2024 Undex Annex-2 dose not tally with the Cause title and averment-1 of the petiton.2.PS Case NO.160/2024 mentioned under Annex-1 does not tally with the averment-2 of the petition.
88	D-CRLA/990/2025	BHABANI SANKAR MISHRA	2025-01-10	Good Certificate not Furnished

89	D-ABLAPL/1043/2025	ARIJEET MISHRA	2025-01-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-CRLA/38754/2024	JUGALA KISHORE PANDA	2025-01-10	1. Period of Delay 19 days 2.Age of executants given in v.nama differs from the age given in appeal memo.
91	D-MACA/1101/2025	SUBRAT SATPATHY	2025-01-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 358 days delay. 2. Court Fee Of Rs. 7400/- is payable Rs. 10/- paid. Deficit court fee of Rs. 7390/- not paid.
92	D-CONTC/545/2025	ALOK KUMAR DAS	2025-01-10	Anx.2 wrongly described in index and also paginated.
93	D-BLAPL/1011/2025	DIBYAJYOTI SAHOO	2025-01-10	PS case no. wrong in prayer.
94	D-CRLA/968/2025	SOUMYA RANJAN DAS	2025-01-10	Code not indicated
95	D-WP(C)/1214/2025	SANGRAM JENA	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. The deponent not authorised by other petitioners in the affidavit.
96	D-WP(C)/847/2025	BISWAJIT MAHARANA	2025-01-10	Age of the petitioner no 3 not furnished in the cause title.
97	D-WP(C)/1208/2025	ASHOK KUMAR BEHERA	2025-01-10	Logo of Rs 50/- not filed in vakalatnama.
98	D-BLAPL/1009/2025	AMIT KUMAR NATH	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
99	D-WP(C)/1266/2025	JAJATI KESHARI KHUNTIA	2025-01-10	30-OTHER DEFECT (IF ANY) Mobile number and enrollment number of all the counsel in vakaltnama not furnished.
100	D-CMAPL/1197/2025	ADV.	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 10 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02.25 paise not paid 3. OP not correctly furnished
101	D-MATA/1115/2025	DEBASISH PATNAIK	2025-01-10	1. Period of Delay 5 days delay
102	D-CRLMC/310/2025	MADAN SUNDAR BEHERA	2025-01-10	1. Annexure number not correctly furnished in para nos. 8. 14 and prayer of the petition. 2.Nomenclature of lower court not correctly furnished in para no.1 and prayer of the petition. 3. Page nos 14 and 68 not legible. 4. Authentication fee Rs.1.10/- to be paid.
103	D-CMP/1087/2025	LALITENDU MISHRA	2025-01-10	3-AUTHENTICATION FEE IS DEFICIENT. Name of marfatdar of petitioner no.1 not stated nor affidavit on his behalf made(ii)A.Fee of Re.1.10p each on anx.1_2 Rs.6.05 on A.4 Rs.3.30p on A-5 Rs 1.65 onA-6 Rs.3.85 on A.8 Rs.1.65 on A.9 be paid

104	D-BLAPL/1068/2025	PRONoy MOHANTY	2025-01-10	This may be registered as CRLA.
105	D-CRLMC/988/2025	BHABANI SANKAR MISHRA	2025-01-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D-BLAPL/964/2025	PABITRA KUMAR NAYAK	2025-01-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-MACA/989/2025	KAPILA CHARAN NAYAK	2025-01-10	3-AUTHENTICATION FEE IS DEFICIENT. 1. Court Fee Rs.8000/ payable not paid 2.A fees 1.10 to be paid on c copy of judgement
108	D-CONTC/414/2025	ADV.	2025-01-10	1. Names of contemnors be disclosed. 2.Date chart having no signature of adv.
109	D-CRLMC/848/2025	AMIT PRASAD BOSE	2025-01-10	1. Deponent no.2 not executed in V.nama.
110	D-BLAPL/940/2025	DIBYAJYOTI SAHOO	2025-01-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.2/- not paid on V.nama.2. As per petition para-2,copy of the F.I.R not filed.3.As per petition para-5,Annexure-2 not paginated in Index and not filed.
111	D-WP(C)/1282/2025	MANOJ KUMAR MOHANTY (2)	2025-01-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page No 10 of Annexure -3 is not neat.
112	D-CMP/1125/2025	ALOK KUMAR MOHANTY	2025-01-10	8-CAUSE TITLE NOT IN ORDER. All parties to suit may be added as party.
113	D-CRLMP/1001/2025	DEBASNAN DAS	2025-01-10	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
114	D-ABLAPL/1038/2025	PRIYA RANJAN SINGH	2025-01-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy order not tally with Index.Page no 15 to 17 not partial neat.
115	D-WP(C)/1220/2025	KSHIROD KUMAR SAHOO	2025-01-10	Receipt Showing Serv.copy To it not Filed.
116	D-WP(C)/1238/2025	SATYA PURNA PANDA	2025-01-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-CMP/1156/2025	PANCHANAN PANIGRAHI	2025-01-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.The person sworn affidavit has not been authorised by petitioner . 2 .As furnished in c.m.p cause title ,there is no serial1(una ) to 1(chha ) respondent no . .no .2 to 4 mentioned in serial 11 sl .no .7(b) to 7(d ) in serial no .15 sl .no .9(ka) to 9(gha) are not available in record .
118	D-CONTC/167/2025	ADV.	2025-01-10	PAGE NO. 14 NOT AVAILABLE

119	D-CRLMC/840/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-10	1. Date of honble court order not correctly furnished in 2nd paragraph of cause title. 2. Page no.14 not filed.
120	D-CRLMP/882/2025	DIPTI RANJAN BHOKTA	2025-01-10	Age of ops. 4 to 10 to be furnished.
121	D-ABLAPL/989/2025	DIPTIREKHA NANDA	2025-01-10	Page marking not correct in Book mark. 2..Petition not correctly addressed to Honorable Court
122	D-CMP/1113/2025	HRUDANANDA MOHAPATRA	2025-01-10	No affidavit made on behalf of co-petitioners.
123	D-CRLA/209/2025	BISWAJIT NAYAK	2025-01-10	Name of informant be redacted from the appeal memo .
124	D-CRLMC/934/2025	RAJKISHORE SWAIN	2025-01-10	1. Certified copy of annex-1 not filed. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
125	D-ABLAPL/38827/2024	UMA SHANKAR PATEL	2025-01-10	30-OTHER DEFECT (IF ANY) Name of victim not removed from index.
126	D-WP(C)/1281/2025	MANOJ KUMAR MOHANTY (2)	2025-01-10	Page No 13 of Annexure-3 is not neat.
127	D-CRLMC/1020/2025	ALOK KUMAR MOHAPATRA	2025-01-10	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. HBAWF fe Rs. 50/- to be paid. 2. Authentication fee Rs.8.25/- to be paid.
128	D-CRLMC/887/2025	TIRTH KUMAR SAHU	2025-01-10	1. Authentication fee Rs.8.80/- to be paid. 2. Page nos.24 to 37 and 42 to 44 not legible.
129	D-WP(C)/1213/2025	RANJIT SAMAL	2025-01-10	Annexure-1 not properly page marked
130	D-CMP/1155/2025	DEO KUMAR AJMERIA	2025-01-10	Correct nomenclature may be w .p (c )
131	D-WP(C)/1139/2025	GURUDUTTA KAR	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.I.A. is not page marked.3.I.A is not addressed to Honorable Court.4.PLA Case No.mentioned in Annexure-1 does not tally with book marks index_index and averment of writ petition
132	D-WP(C)/1135/2025	PRADEEP KUMAR ROUT	2025-01-10	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
133	D-BLAPL/1014/2025	SANJIB KUMAR BHANJADEO	2025-01-10	BLAPL. NO. 11823/2023 DISP.OF 5-8-2023 IN REFERENCE CERTIFICATE , NOT TALLY WITH fir DETAILS.
134	D-CRLMC/1002/2025	BIDYADHAR MANSING	2025-01-10	1.Hologram of Rs.50/- not affixed on V.nama.

135	D-WP(C)/1134/2025	LABIT SENAPATI	2025-01-10	1.Date mentioned under annexure-5 not tally with Book mark index_index and averment of the writ petition.2.page no48.49 and 50 not neat and legible.
136	D-CRLMC/960/2025	SOUBHAGYA KUMAR DASH	2025-01-10	1.In I.A.1CC 17/2020 does not tally with the cause title and averment-1 of the I.A.
137	D-CRLMC/520/2025	RAKESH RANJAN DASH	2025-01-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Order dtd. 15.12.2017 mentioned under Annex-4 dose not tally with cause title.2.Page nos.62 66 and 70 not neat and legible

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 10-01-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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